first in the malnourished and hungry people who number 210 million. In spite of the claimed increase in the production of food-grains, the number of hungry and malnours-shed is also increasing.

This phenomenon of hunger in the midst of plenty is due to the population explosion. Unless we are successful in achieving zero growth rate of population, the fruits of development will never reach the poor.

Success and failure of Family planning programme is closely related to the status of women in the society. Traditional beliefs and undue importance to the son in the Indian society and prejudices against and misconception of men about vasectomy, are the major reasons for not achieving the desired target of bringing down the population growth-rate. So long as such beliefs persist, couples will continue to give birth to a number of daughters till they get a son and men would not come forward to undergo vasectomy.

I would, therefore, request the Government to consider to award a golden card to the couples who limit their families after one or two daughters and also after guaranteeing old age security.

(vi) Need to construct dams on rivers where floods cause a great havoc

श्री राम लाल राही (मिसरिख) : उपाध्यक्ष महोदय, भारत जैसे देश में निरन्तर बढ़ते हुए बाढ़ प्रकोप के कारण नदियों के किनारे बसने वाले हजारों गांवों एवं नगरों की जनता को भी बाढ़ संकट झेलने के लिये विवश होना पड़ता है। सैंकड़ों व्यक्ति, पशु हर वर्ष मरते हैं, लाखों मीट्रिक टन खड़ी एवं पकी फसलें नेस्तनाबूद हो किसान की कमर तोड़ देती हैं।

उत्तर प्रदेश के जनपद सीतापुर व उसके पास पड़ोस के अनेकों जनपद छोटी बड़ी नदियों से घिरे हैं। हर एक दो किलोमीटर पर कोई न कोई नदी छोटी बड़ी इस गाजरी क्षेत्र में है। बाढ़ प्रकोपों को रोकने के लिए केन्द्रीय जल आयोग तथा कृषि सिंचाई विभाग से संबंधित अनेकों अध्ययन दल बाढ़ग्रस्त क्षेत्र तथा राहत कार्यों के अध्ययन के लिये जाते हैं पर बाढ़ का स्थायी हल ढूंढ़ने में कोई ठोस योजना बनाने में सरकार अभी तक असफल रही है। कुछ आटा, मिट्टी का तेल तथा नावों से बाढ़ में फंसे लोगों को निकालना व सेना को लगा देना ही केन्द्र व प्रदेशीय सरकारें समझती हैं कि हमने अपने कर्तव्य का पालन कर दिया। यह क्रम भी वर्षों से चल रहा है।

मेरी समझ से बाढ़ की विभीषिका का फैलाव बहुत दूर तक इसलिए भी हो गया है क्योंकि छोटी बड़ी सभी नदियों का धरातल मिट्टी से पटता जा रहा है, नदियां उथली हो गयी हैं। मेरी राय में जब तक नदियों को गहरा कराने, उनकी मिट्टी को निकाल कर किनारे बांधने और किनारों पर झाड़दार तथा बड़े वृक्षों के लगाने से मिट्टी के कटाव के रोकने के उपाय नहीं किये जाते तब तक बाढ़ की विभीषिका से बचना संभव नहीं।

मेरा केन्द्र सरकार से अनुरोध है कि वह इस दिशा में सर्वे करा कर एक बृहद योजना बनाये, यही बाढ़ से स्थाई रूप से बचने का उपाय है। इससे जहां बाढ़ से बचाव हो सकेगा, वहीं वृक्षारोपण की योजना सफल होगी तथा नदियों में सदा के लिये पानी रहेगा जो सिंचाई, मछलीपालन आदि कार्यों में उपयोग में आयेगा। इससे राष्ट्र की समृद्धि होगी।

(vii) Need to provide stable telecommunication facilities in flood prone coastal areas of Orissa

SHRI ARJUN SETHI (Bhadrak): The House is well aware of the fact that the coastal districts of Orissa are prone to floods and cyclone almost every year. It has been the experience in the past that in the absence of stable telecommuncation facilites, dissemination of timely warning and ralief operations have been handicapped. This matter was brought to the notice of the Union Minister for Communications when he visited the State after the disastrous cyclone in 1982. It was requested that U. H. F. system should be provided on a number of intra-district and inter-district routes besides

multi-access rural radio system at different stations. The strengtheing and expansion of microwave system and extension of STD facilities to places which are most vulnerable to floods and cyclone had also been suggested. But very little progress has been made in processing these proposal.

Hence, I urge upon the Government at the Centre to take urgent measures to expedite these proposals in view of urgency and seriousness of the problem it invovles in the form of human suffering and losses.

(viii) Need to set up a Heavy Industry in Bihar District

श्री नरसिंहराव सूर्यवंशी (बीदर) : बीदर जिला (कर्नाटक) को केन्द्र सरकार ने "नो इंडस्ट्रीज डिस्ट्रिक्ट" घोषित किया है, जिसके लिए मैं केन्द्र सरकार का आभार मानता हूं। मगर इस घोषणा को करीब दो साल होने जा रहे हैं। औद्योगीकरण की दृष्टि से राज्य सरकार कोई खास प्रयास या सहायता; जैसे बिजली, जमीन पानी साधन उपलब्ध नहीं कर पा रही है। नतीजा यह हो रहा है कि आज तक एकमात्र भी उद्योग आरंभ नहीं हो सका है। राज्य सरकार उद्योगपतियों को बीदर की ओर आर्कषित करने में असफल हुई है।

अध्यक्ष जी, मैं आपके माध्यम से उद्योग मंत्रालय से अनुरोध करता हूं कि केन्द्र सरकार की ओर से कोई भारी उद्योग बीदर में आरंभ करे। साथ ही राज्य सरकार को आदेश करे कि वह काम में तेजी लाए।

(ix) Measuers to Bring Down the Price of Indian coffee in International Market.

SHRI D.N. PUTTE GOWDA (Chikmagalur) : Coffec is a traditional export commodity from India. It has earned sufficient foreign exchange for the country consistently ranging upto Rs. 400 crores. It is one commodity which has earned the highest export duty during the last several years.

Now, due to non-frost conditions in Brazil and other major coffee-growing countries, there is abundant crop and stock of coffee in the trading world with may be sufficient for two to three years' global consumption. India (with I to 1.15% world production cannot compete with other big producing countries who are offering very low prices and discounts to the non-quota consuming countries. India's quota is just 38,000 tonnes out of India's production of average 1,50,000 tonnes, allotted to member countries of International Coffee Organisation. In India coffee is sold at 50% of the cost of international price and is almost steady since a decade. The cost of production has gone up by more than 300% during the last ten years. The coffee-growers are in financial distress.

In view of the above facts, I request the following measures to be taken by the Government immediately to save the coffee cultivators :

(1) To enhance the minimum release price in internal market to at least Rs.7.00 per point.

(2) To reduce the export duty to nominal Rs.100/-per ton to accelerate export to non-quota countries.

(3) To instruct the scheduled banks through Reserve Bank to treat coffee cultivation loans under 'Priority' and to charge lower interest on all coffee production loans.

(4) To exempt coffee from the purview of the proposed legislation by Government to save the Coffee Board from State taxes.

DISCUSSION ON MOTION RE : "SIXTH FIVE YEAR PLAN 1980-85 MID TERM APPRAISAL"—CONTD.

MR. DEPUTY-SPEAKER : The House will now take up further consideration of the following motion moved by Shri Y.B. Chavan on the 12th December, 1983, namely :

> "That this House takes note of the 'Sixth Five Year Plan 1980-85 Mid-Term Appraisal laid on the Table of the House on 19th August, 1983."